

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.3874  
TO BE ANSWERED ON 08.12.2016**

**GAS BASED POWER PLANTS**

**†3874. SHRI SHER SINGH GHUBAYA:  
PROF. CHINTAMANI MALVIYA:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Union Government proposes to restart nine gas based power plants lying closed at present;**
- (b) if so, the details thereof;**
- (c) the annual power generation capacity of the gas based power plants in unit terms; and**
- (d) the per unit rate at which electricity is likely to become available for the consumers from these plants?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) to (d) : Government of India has sanctioned a scheme for importing spot Re-gasified Liquefied Natural Gas (RLNG) in 2015-16 and 2016-17 for the stranded gas based power plants as well as for plants receiving domestic gas upto the target Plant Load Factor (PLF) selected through a reverse e-bidding process. The scheme provides for financial support from PSDF (Power System Development Fund). The details of these plants are given at Annex-I & II respectively. The scheme envisages sacrifices to be made collectively by all stakeholders, including the Central and State Governments by way of exemptions from applicable taxes and levies/duties on the incremental RLNG being imported for the purposes. The Electricity generated under the scheme, the net tariff to the Discom does not exceed the target price of Rs. 4.70 per unit for SGP (Stranded Gas Plant) and Rs. 3.39 for DGP (Domestic gas plants).**

\*\*\*\*\*